

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 229 OF 2017

Dated: 22nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Wellknown Polysters Ltd. Appellant(s)
Vs.
Joint Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Priya Dwivedi

Counsel for the Respondent(s) : Ms. Rhia Luthra for R-2

ORDER

Admit. Issue notice to the respondents returnable on 27.09.2017.
Ms. Rhia Luthra appears on behalf of Respondent No.2. Dasti, in addition,
is permitted.

List the matter on **27.09.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/tpd